NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 12.04.2019 <u>NOTICE</u>

Take notice that the matters adjourned vide notice dated 11.04.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Contempt Case (AT) No. 15 of 2018 in Comp. App. (AT) No. 260 of 2018	Vikram Kapur & Ors. Vs. Girish kapur & Ors. With	12.04.2019	16.04.2019
2.	Contempt Case (AT) No. 17 of 2018 in Comp. App. (AT) No. 260 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	12.04.2019	16.04.2019
3.	Contempt Case (AT) No. 18 of 2018 in Comp. App. (AT) No. 261 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	12.04.2019	16.04.2019
4.	Contempt Case (AT) No. 19 of 2018 in Comp. App. (AT) No. 262 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	12.04.2019	16.04.2019
5.	Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	12.04.2019	15.04.2019
6.	Competition App. (AT) No. 22 of 2018 Part Heard	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors. with	12.04.2019	10.05.2019
7.	Competition App. (AT) No. 28 of 2018 Part Heard	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. with	12.04.2019	10.05.2019
8.	Competition App. (AT) No. 29 of 2018 Part Heard	Shri Partha Biswas Vs. Competition Commission of India &Ors. with	12.04.2019	10.05.2019
9.	Competition App. (AT) No. 30 of 2018 Part Heard	Shri Kunal Gupta Vs. Competition Commission of India &Ors. with	12.04.2019	10.05.2019

10.	Competition App. (AT) No. 31 of 2018 Part Heard	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. with	12.04.2019	10.05.2019
11.	Competition App. (AT) No. 32 of 2018 Part Heard	Shri SuvamoySaha Vs. Competition Commission of India &Ors. with	12.04.2019	10.05.2019
12.	Competition App. (AT) No. 33 of 2018 Part Heard	Shri Anil Bajaj Vs. Competition Commission of India &Ors. With	12.04.2019	10.05.2019
13.	Competition App. (AT) No. 34 of 2018 Part Heard	Indo National Ltd. Vs. Competition Commission of India &Ors. With	12.04.2019	10.05.2019
14.	Competition App. (AT) No. 37 of 2018 Part Heard	Hemant Gupta Vs. Competition Commission of India with	12.04.2019	10.05.2019
15.	Competition App. (AT) No. 38 of 2018 Part Heard	P. Dwaraknath Reddy Vs. Competition Commission of India with	12.04.2019	10.05.2019
16.	Competition App. (AT) No. 39 of 2018 Part Heard	R.P. Khaitan& Ors. Vs. Competition Commission of India	12.04.2019	10.05.2019
17.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission Of India & Ors With	12.04.2019	10.05.2019
18.	Competition App. (AT) No. 72 of 2018		12.04.2019	10.05.2019

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By Order -sd/-

Registrar